

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(27)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/121/2017
NAME OF THE PETITIONER(S) : NATIONAL POLYPLAST PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION		SIGNATURE
REPRESENTATION BY WHOM				

Abishek	S. Abishek	Petitioner	S. Abishek
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ORDER

Counsel for the Applicant present. The **Registry** is directed to issue notice to the RoC for submitting report. Counsel for the Applicant is also directed to issue notice to the RoC for submission of their report. Put up on **14.12.2017 at 10.30 A.M.**

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MEMBER (JUDICIAL)

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